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BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
EXECUTION APPLICATION NO. 01/2025/EZ  
IN  
ORIGINAL APPLICATION NO. 82/2023/EZ

SANTOSHPUR MITALI SANGHA

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE WEST  
BENGAL POLLUTION CONTROL BOARD.

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Filed by  
*Ayush Dadhich*  
AYUSH KUMAR DADHICH  
ADVOCATE

SL. NO. 64 Dt.- 2

11 APR 2025

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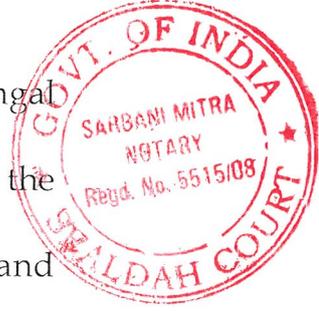
REPORT ON AFFIDAVIT FILED BY THE WEST  
BENGAL POLLUTION CONTROL BOARD.

Most Respectfully Sheweth

I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 60 years, by faith-Hindu, Occupation- Service, residing at Narkelbagan, Gorosthan, Chinsurah, District - Hooghly, do hereby solemnly declare and say as follows:-

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01. That, I am the Officer on Special Duty (OSD), West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 02, to affirm this Affidavit on its behalf and as such, I am competent to do so.



02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 12.08.2024.

03. That, in compliance of the Hon'ble National Green Tribunal vide order dated 12.08.2024, the State Board caused a fresh inspection of the said unit, namely, M/s Survi Sadan Gaushala, located at Vill- Santoshpur, P.O.- Adikashipur, P.S.- Duttapukur, 24 Pgs (N)- 743248, under Kashimpur Gram Panchayat, on 28.10.2024.

04. That, the Compliance Status in lieu of the findings of the Enquiry Committee of the enquiry dated 29.08.2023 as well as compliance of the conditions of consent-to-operate of the State Board:

11 APR 2025

(a) Reconstruction/renovation of internal drainage network including garland drain for maintaining the proper slope towards the Effluent Treatment Plant (ETP) for ensuring collection and diversion of waste water to ETP has been completed.



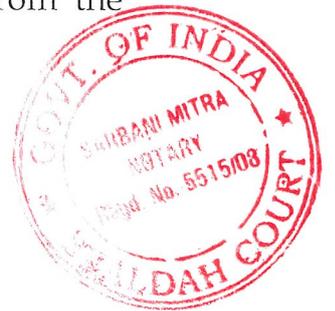
(b) Brick boundary wall with foundation has been constructed along with drainage system such that the waste water flows towards the ETP, thus reducing the possibility of any waste water flowing outside the premises. No holes in the wall were observed.

(c) The unit has constructed few underground collection sumps within the drainage line for holding the waste water and settling of the solid waste and the waste water after settling is sent to ETP for further treatment.

(d) The unit representative informed that they have deployed dedicated workers for removal of cow dung, regularly. The quality of housekeeping of cow shed has been improved.

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- (e) The capacity of the existing bio-gas plant has not yet been enhanced. The unit has not installed additional bio-gas plant either.
- (f) The cattle dung is used in the bio-gas plant and dung cake manufacturing. Though, the unit has purchased de-watering machine for quick removal of the water content from the cattle dung but the same has not yet installed.
- (g) The unit is yet to install vermin-composting plant.
- (h) Agreement has been made with common Bio-medical Waste Disposal facility for disposal of Bio-medical waste. The unit has not applied for Bio-medical Waste Authorization.
- (i) The unit has not yet obtained permission for extraction of ground water.



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(j) As informed by the unit representative that the sludge of Bio-gas Plant is collected by the local people and used as a fertilizer.

(k) The housekeeping of the unit was satisfactory.

(l) Construction work of one underground RCC tank of capacity 75KL (as stated) which will act as a centralized holding tank (before ETP) of waste water was under progress.

(m) During inspection the unit representative informed that they have purchased a new land in the same mouza (Santoshpur) where the Gaushala is located for creating a compensatory water body for their existing filled up water body.

The unit has obtained Consent to Operate of the State Board which is valid up to 31.07.2030.

Copy of the inspection report of the State Board is annexed herewith and marked with letter "R1".



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05. That, the State Board vide Memo dated 14.01.2025, issued a show cause notice to the said unit, asking the unit to submit an explanation as to why Environmental Compensation amounting to Rupees Fourteen lakhs (Rs. 14,00,000/-), as computed by the State Board shall not be imposed upon them.

Copy of the show cause notice of the State Board is annexed herewith and marked with letter "R2".

06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

  
DEPONENT



11 APR 2025

## VERIFICATION



I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 60 years, by Religion - Hindu, by Occupation- Service, residing at Narkelbagan, Gorosthan, Chinsurah, District-Hooghly, do hereby solemnly declare and say as follows:-

1. That, I am the Officer on Special Duty (OSD), West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

*Arush Dandekar*

Identified and corrected by me  
Advocate  
WBPCB

*Sarbani Mitra*  
DEPONENT

Solemnly Affirmed &  
Declared Before Me  
On Identification By.....

*hm*  
SARBANI MITRA  
NOTARY  
Regd. No.- 5515/08

11 APR 2025

## Inspection Report

**Introduction:** With reference to the Order of the Hon'ble NGT, Eastern Zone Bench, Kolkata, in reparation to OA No. 82/2023/EZ and I.A. No. 12/2024/EZ, M/s Survi Sadan Gaushala, located at Vill- Santoshpur, P.O.- Adikashipur, P.S.- Duttapukur, 24 Pgs (N)- 743248, under Kashimpur Gram Panchayat, was inspected on 28.10.2024.

### **Inspecting Officials:**

1. Shri Arun Das, Asst. Environmental Engineer, WBPCB
2. Shri Suman Garai, Asst. Environmental Engineer, WBPCB

### **Person met during inspection:**

### **On behalf of the Goshala.**

1. Mr. Rajesh Jadav, Caretaker



### **Introduction:**

- This is a Gaushala namely M/s Survi Sadan Gaushala, owned by Rajasthan Gokalyan, a charitable trust. The unit is engaged in taking care of old/sick/abandoned including milking and fertile cows.
- Earlier there were 1500 nos. of livestock. It was informed by the unit representative that some cows have been sent to their unit located elsewhere. Presently, there are about 1000 nos. of livestock out of which milking cows are less than 100 in number (as stated).
- The unit has constructed multi-compartment underground collection sumps in different places in the drainage network to act as a gravity settling chamber. The wastewater after settling is treated in Effluent Treatment Plant (ETP) comprising chemical dosing cum equalization tank, settling tank, filter media. The treated water is then collected in an overhead tank for reuse.
- The treated water is manually collected and reused for floor washing, animal bathing etc. The water after reuse is again treated in the same manner as described above.
- The cattle dung is manually collected and used in the bio-gas plant and dung cake manufacturing. Bio gas generated from the bio-gas plant is used for cooking food of the staff and others. The unit has also purchased a de-watering plant to quickly remove the water content from the cattle dung.

**Statutory compliance:** The unit has obtained consent-to-operate of the Board which is valid up to 31.07.2030.

### **Compliance Status in lieu of the findings of the Enquiry Committee of the enquiry dated 29.08.2023 as well as compliance of the conditions of consent-to-operate of the State Board:**

1. Reconstruction/ renovation of internal drainage network including garland drain for maintaining the proper slope towards the ETP for ensuring collection and diversion of waste water to ETP has been completed.
2. Brick boundary wall with foundation has been constructed along with drainage system such that the waste water flows towards the ETP, thus reducing the possibility of any waste water flowing outside the premises. No holes in the wall were observed.
3. The unit has constructed few underground collection sumps within the drainage line for holding the waste water and settling of the solid waste and the waste water after

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Barrackpore Regional Office

settling is sent to ETP for further treatment.

4. The unit representative informed that they have deployed dedicated workers for removal of cow dung, regularly. The quality of housekeeping of cow shed has been improved.
5. The capacity of the existing bio-gas plant has not yet been enhanced. The unit has not installed additional bio-gas plant either.
6. The cattle dung is used in the bio-gas plant and dung cake manufacturing. Through the unit has purchased de-watering machine for quick removal of the water content from the cattle dung but the same has not yet installed.
7. The unit is yet to install vermi-composting plant.
8. Agreement has been made with common Bio-medical Waste Disposal facility for disposal of Bio-medical waste. The unit has not applied for Bio-medical Waste Authorization.
9. The unit has not yet obtained permission for extraction of ground water.
10. As informed by the unit representative that the sludge of Bio-gas Plant is collected by the local people and used as a fertilizer.
11. The housekeeping of the unit was satisfactory.
12. Construction work of one underground RCC tank of capacity 75 KL (as stated) which will act as a centralized holding tank (before ETP) of waste water was under progress.
13. During inspection the unit representative informed that they have purchased a new land in the same mouza (Santoshpur) where the Gaushala is located for creating a compensatory water body for their existing filled up water body.

*A*  
05/11/2024.

Signature of the Inspecting Official

*Jarai*  
5.11.24

Signature of the Inspecting Official



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**WEST BENGAL POLLUTION CONTROL BOARD**  
**Barrackpore Regional Office**

Photographs of M/s Survi Sadan Gaushala taken during inspection on 28.10.2024

	
<p>View of Internal drain</p>	
	
<p>Boundary wall by brick wall</p>	<p>Boundary wall by corrugated sheet</p>
	
<p>Construction of RCC holding tank</p>	<p>Existing Bio-gas Plant</p>





**LiFE**  
Lifestyle for  
Environment

WEST BENGAL POLLUTION CONTROL BOARD  
(Department of Environment, Government of West Bengal)  
Paribesh Bhawan, 10A, Block - LA, Sector III, Bidhannagar  
Kolkata - 700 106, Ph. No.: 2202-3097/3096  
Website: [www.wbpcb.gov.in](http://www.wbpcb.gov.in), Email: [net.wbpcb-wb@bangla.gov.in](mailto:net.wbpcb-wb@bangla.gov.in)

Memo No. - NC/15/WBP/BR/641/23

Date: /01/2025

To  
M/s. Survi Sadan Gaushala  
Vill. Santoshpur, P.O. Adikashipur, PS. Duttapukur,  
Dist. 24 Pgs(N), Pin-743248

**SHOW CAUSE NOTICE**

**Sub:** Computation of Environmental Compensation (EC) against M/s. Survi Sadan Gaushala  
located at Vill.Santoshpur, P.O. Adikashipur, PS. Duttapukur, Dist.24 Pgs(N), Pin-743248

**Ref:** Hon'ble NGT Order dated 12.08.2024 in the mater of O.A. No. 82/2023/EZ

Sir,

With reference to the above-mentioned Hon'ble NGT order dated 12.08.2024, you are hereby noticed for submitting explanation within 15 days from hereof why Environmental Compensation (EC) amounting to Rs. 14,00,000/- (Rupees fourteen lakhs only) as computed by the State Board, shall not be imposed on your unit.

The methodology of calculation of Environmental Compensation (EC) is as follows:

Total no of violation days = 29.08.2023 (the date of first inspection of the gaushala by State Board) to 03.06.2024 (the date of last inspection of the gaushala by State Board) = 280 days.

Considering minimum amount of Rs. 5000/- per day compensation, the total EC will be Rs. 5000/- X 280 days = Rs 14,00,000/- (Rupees fourteen lakhs only).

This is issued with the approval of the competent authority of the State Board.

Sd/-

**Officer on Special Duty  
Operation & Execution  
West Bengal Pollution Control Board**

Memo No. 10548(4)NC/15/WBP/BR/641/23  
Copy for information to :

1. P.A. to the Chairman, WBPCB
2. P.A. to the Member Secretary, WBPCB
3. P.A. to the District Magistrate, North 24 Pgs
- ✓ 4. Spl. Law Officer(NGT), DoE, GoWB
5. The Env. Engineer, Barrackpore R.O., WBPCB

Date - 14/01/2025.

*Semi*  
**Officer on Special Duty  
Operation & Execution  
West Bengal Pollution Control Board**



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